

# TRIPURA GAZETTE



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**EXTRAORDINARY ISSUE**

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*Agartala, Friday, February 7, 2020 A. D., Magha 18, 1941 S. E.*

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**PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.**

**GOVERNMENT OF TRIPURA  
OFFICE OF THE COLLECTOR OF EXCISE  
KHOWAI DISTRICT : TRIPURA.**

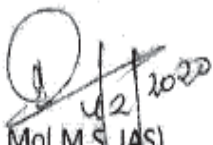
No.2344-58/F. 1(114)/CEX/KHW/e-TENDER/2020

Dated, Khowai, the 5th February, 2020.

## **ADDENDUM**

In pursuance of the circular vide no. F.II-2(5)-EX/2019/344-51 Dated,03/02/2020 issued by the Commissioner of Excise, Govt. of Tripura, Agartala regarding conditions of e-tender. Indian Passport is also an admissible document to proof Indian Nationality like Citizenship Certificate/PRTC in respect of Technical part Clause no. 4(I).

This circular shall be applicable for the e-tender published through web portal <https://tripuratenders.gov.in> for settlement of 13(thirteen) nos. foreign liquor shops & 04(four) nos. country liquor shops under Khowai District Tripura.

  
(Smitha Mol, M.S., IAS)  
Collector of Excise  
Khowai District, Tripura.